

हैं कि बिरोधी दल के जो नेतागण हैं वे ऐसा जनमत तैयार करने की चेष्टा करेंगे जिससे कि यह एशियाई का काम समय से पूरा हो सके। इस सम्बन्ध में उन का पूरा सहयोग है और आगे भी रहेगा—ऐसा हमारा विश्वास और आशा है। हों सकता है कि कुछ तत्व जो इन नेताओं (जो हमारे सामने बैठे हैं) के प्रभाव में न हों उन को भी प्रभावित करने की चेष्टा की जाएगी—इस की मुझे आशा है।

माननीय सदस्य ने जो इंजीनियर्स, दिल्ली एडमिनिस्ट्रेशन और सी०पी०डब्ल्यू० डी० की प्रशंसा की है वह बहुत उचित है। हमारे इंजीनियर्स किमी पार्टी के नहीं हैं। उन्होंने ने मजदूरों की सब से अधिक प्रशंसा की है—इसके लिए मैं उनका बड़ा आभारी हूँ। मैं माननीय सदस्य तथा इस माननीय सदन की भावनाओं को उन मजदूरों, इंजीनियरों एवं अन्य काम करने वालों तक पहुंचाने की पूरी चेष्टा करूंगा। मैं दिल्ली प्रशासन से आग्रह करूंगा कि इस सदन की भावनाओं को वहाँ काम करने वालों तक पहुंचा दिया जाए।

14.51 hrs

RE: CALL ATTENTION

Reported murder of Lala Jagat
Narain

MR. DEPUTY SPEAKER: I have to inform the House that in response to notices received from a large number of Members and the observations made by the Members earlier this morning the Speaker has admitted a Calling Attention for tomorrow on the reported murder of Lala Jagat Narain.

As such, the Minister of Home Affairs will make a statement on the subject in reply to Calling Attention tomorrow.

Mr. Venkatasubbaiah, you wanted to say something.

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND

DEPARTMENT OF PARLIAMEN-
TARY AFFAIRS (SHRI P. VENKA-
TASUBBAIAH): I would only like to
make an appeal to hon. Members.
Now the discussion on Supplementary
Demands for Grants (General) is
going on. Two hours have been allot-
ted. I would like hon. Members to
co-operate to complete this item on
the agenda this evening.

MR. DEPUTY-SPEAKER: Supple-
mentary Demands you want to be
completed. That means, what do you
want? You come up.

SHRI P. VENKATASUBBAIAH:
That is what cooperation means.

MR. DEPUTY-SPEAKER: That you
must say.

SHRI P. VENKATASUBBAIAH:
Till the demands are approved by the
House, the hon. Members should co-
operate.

MR. DEPUTY-SPEAKER: The
House agrees to complete the Demands
and to sit beyond 8 O'clock.

SHRI INDRAJIT GUPTA (Basir-
hat): That can be done, provided one
item on the agenda is removed.

MR. DEPUTY-SPEAKER: Which
item?

SHRI INDRAJIT GUPTA: There is
one item before these Demands.

MR. DEPUTY-SPEAKER: Because
it will take time, this request has been
made. Because it will take more
time, Government wants that this
item to be completed.

SHRI CHITTA BASU: (Barasat):
Why do you not take it out?

MR. DEPUTY-SPEAKER: No, no. It
cannot be taken out.

I adjourn the House to meet at 2-55
p.m.

13.55 hrs.

The Lok Sabha adjourned for Lunch
till Fifty five minutes past fourteen of
the clock.

The Lok Sabha re-assembled after lunch at fifty-five minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair].

BUSINESS ADVISORY COMMITTEE

TWENTIETH REPORT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): Sir, I beg to move:

"That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 9th September, 1981."

MR. DEPUTY-SPEAKER: Motion moved;

"That this House do agree with the Twentieth Report of the Business Advisory Committee presented to the House on the 9th September, 1981."

Three members have given notice of amendments.

PROF. MADHU DANDAVATE (Rajapur): I beg to move:

That in the Motion,—

add at the end—

"subject to modification—

That the report be referred back to the Business Advisory Committee so that the issue of violation of the instructions of the Union Minister for Petroleum and Chemicals by the Chief Minister of Maharashtra in selling 63 lakh litres of alcohol to different States at an extra price of Rs. 5 per litre for collection of funds could be included in the items for discussion." (1)

MR. DEPUTY-SPEAKER: Shri Niren Ghosh.

SHRI SOMNATH CHATTERJEE: (Jadavpur): He is coming, Sir.

SHRI GEORGE FERNANDES (Muzaffarpur): I beg to move: That in the Motion,—

add at the end—

"Subject to modification:—

That the report be referred back to the Business Advisory Committee with the following recommendations:

that the Committee find time to discuss:

(1) the Government of India's decision to go in for a loan of Rs. 5,000 crores from the International Monetary Fund;

(2) the failure of the Government to release the Dearness Allowance due to the Government employees;

(3) statement of the Chief Minister of Maharashtra, Mr. A.R. Antulay that the CIA was involved in demanding his ouster as Chief Minister." (3)

PROF. MADHU DANDAVATE: Sir, I have already moved my amendment. I would like to make a brief observation on this amendment. The newspapers on 5th September, 1981 have already given the information that the Finance Minister of West Bengal has publicly declared that though the Union Minister for Petroleum and Chemicals had instructed the Maharashtra Government that they should sell 65 lakh litres of alcohol to various States, what the Chief Minister did was....

SHRI P. VENKATASUBBAIAH: Are we going into the merits of the entire matter? Let him confine himself to the report of the Business Advisory Committee.